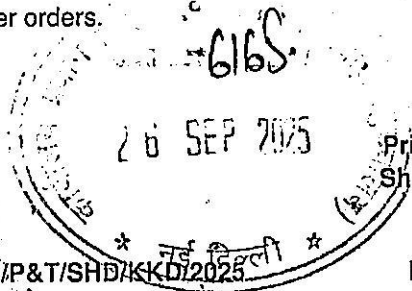


**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
SHAHDARA DISTRICT, KARKARDOOMA COURTS, DELHI**

**ORDER**

As an interim arrangement, Ms. Manju Pandey, Peon/Orderly, EC: 10066111, posted in Office Pool, Administration Branch, Shahdara District w.e.f. 08.09.2025 (A/N), is hereby posted as peon in the Court of undersigned, till further orders.



*(Signature)*

(SANJAY SHARMA-I)

Principal District & Sessions Judge  
Shahdara District, KKD Courts, Delhi

No. 8805-8812  
/Admn./P&T/SHD/KKD/2025

Dated: 125 SEP 2025

Copy forwarded for information and necessary action to:

1. The Ld. Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
2. The Administrative Officer (Judl) Admn. III, O/o Ld. Principal District & Sessions Judge (HQ), Delhi.
3. The Officer-In-Charge, Administration Branch, Shahdara District, Karkardooma Court, Delhi.
4. Officers/Officials concerned.
6. Dealing Officials Leave, Shahdara.
7. Dealing Official, "LAYERS" Seat, Administration Branch, Tis Hazari Courts, Delhi.
8. Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
9. PS to the undersigned.

*(Signature)*

Principal District & Sessions Judge  
Shahdara District, KKD Courts, Delhi

*(Handwritten notes)*  
27/09/25  
12:55 PM